

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR**

Original Application No. 1103 of 2004

Jabalpur, this the 19th day of January, 2005

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

Ali Asgar Khan, aged about 53 yrs.,
Son of late Shri Ali Mohammad Khan,
Ex. YKC, Loco shed, resident of Railway
Quarter, 227/29-30, Upper Line, South
Civil Lines, Jabalpur, MP.

.... Applicant

(By Advocate – None)

V e r s u s

Union of India, through

1. Divisional Railway Manager,
DRM Office Compound, Civil Lines,
Jabalpur.

2. Divisional Mechanical Engineer,
DRM Office, Civil Lines,
Jabalpur, MP.

.... Respondents

O R D E R (Oral)

By Madan Mohan, Judicial Member –

None is present for the applicant. None was also present for the applicant on earlier date i.e. on 24.12.2004. It shows that the applicant is reluctant to proceed with this case. Accordingly, the Original Application is dismissed in default.

(Madan Mohan)

Judicial Member

“SA”

(M.P. Singh)

Vice Chairman

(1) राजीव शुक्ला, जलालपुर, डी. काउंसल
(2) अमित शुक्ला, जलालपुर, डी. काउंसल
(3) अमित शुक्ला, जलालपुर, डी. काउंसल
(4) चंद्रशेखर, जलालपुर, डी. काउंसल

सूचना पर्याप्त आवश्यक कार्यवाली है।

*Liaised
On 24.01.2005*

*Adhik Shukla
Babu D.D.P.*

*2005/11/11
प्रधानमंत्री*